

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 175
TO BE ANSWERED ON 02.02.2023

AMBEDKAR YOUNG ENTREPRENEUR LEAGUE

175. SHRI RAVIKUMAR D.:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the steps taken by the Government to implement programmes under Ambedkar Young Entrepreneur League;
- (b) the number of MSMEs started for Scheduled Castes during the years 2020 and 2021, State-wise; and
- (c) the number of persons benefitted under Emergency Credit Line Guarantee Scheme (ECLGS) in the year 2021 along with SC beneficiaries and the details of funds disbursed to them, State-wise?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI BHANU PRATAP SINGH VERMA)

(a): With a view to mainstream Scheduled Castes (SC) Entrepreneurship, Ministry of Social Justice and Empowerment, Government of India, had organised a national level event “Ambedkar Young Entrepreneurs League (AYE League) on 14th April 2022 i.e. on the 131st birth anniversary of Dr. B. R. Ambedkar. The league was organised by IFCI Venture Capital Funds Ltd. (IFCI Venture) and IFCI Ltd. along with Dalit Indian Chamber of Commerce & Industry (DICCI) in partnership with eight IITs and two IIMs. The event aimed to create awareness and provide a transparent platform to the SC Youth to showcase their talent/ innovative ideas and get funding upto Rs.30 lakh.

Through a robust 2 staged process, including physical presentation round before distinguished jury at 8 major cities, 67 winners were identified, out of the participation of more than 1000 SC Youths with innovative ideas from all over the Country, for supporting under Ambedkar Social Innovation and Incubation Mission (ASIIM).

(b): As per Udyam Registration Portal, the State-wise details of number of Scheduled Castes owned MSMEs started during the years 2020 and 2021 is at Annexure-I.

(c): Emergency Credit Line Guarantee Scheme was announced as part of the Aatma Nirbhar Bharat package in May, 2020 to provide collateral free automatic Loans for businesses, including MSMEs. The ECLGS is extended up to March, 2023 with guarantee coverage of Rs. 5 lakh crore. Under the ECLGS Scheme, 1.19 crore number of guarantees have been issued to businesses, including MSMEs, amounting to Rs. 3.60 lakh Crore. 1.13 crore number of guarantees have been issued to MSMEs of all categories including Scheduled Castes, amounting to Rs. 2.38 lakh Crore. The State-wise detail is at Annexure-II.

Annexure-I

State-wise details of Scheduled Castes (SC) MSMEs started, as per Udyam Registration Portal, during the year 2020-21 and 2021-22 in reply to part (b) of the Lok Sabha Unstarred Question No. 175			
Sl. No.	State Name	2020-21 (w.e.f. 01.07.2020)	2021-22
1	Andhra Pradesh	704	4950
2	Arunachal Pradesh	429	436
3	Assam	2021	3310
4	Bihar	1207	6193
5	Chhattisgarh	935	2380
6	Goa	29	66
7	Gujarat	1691	4675
8	Haryana	114	3206
9	Himachal Pradesh	233	1079
10	Jharkhand	1263	2492
11	Karnataka	2153	8333
12	Kerala	78	986
13	Madhya Pradesh	2034	6197
14	Maharashtra	4477	24232
15	Manipur	1141	1449
16	Meghalaya	469	483
17	Mizoram	1166	1173
18	Nagaland	716	729
19	Odisha	1017	3695
20	Punjab	89	6187
21	Rajasthan	3343	10838
22	Sikkim	127	158
23	Tamil Nadu	418	8887
24	Telangana	2710	7724
25	Tripura	228	569
26	Uttar Pradesh	573	9301
27	Uttarakhand	124	1106
28	West Bengal	385	4218
29	Andaman and Nicobar Islands	4	11
30	Chandigarh	10	112
31	Dadar and Nagar Haveli & Daman and Diu	51	83
32	Delhi	104	1539
33	Jammu And Kashmir	372	884
34	Ladakh	520	524
35	Lakshadweep	38	38
36	Puducherry	6	143
	Total:-	30979	128386

Annexure II

State-wise details of guarantees issued to businesses, including MSMEs under ECLGS (as on 31.12.2022) since inception, in reply to part (c) of the Lok Sabha Unstarred Question No. 175			
SL.No	State wise /UTs	No. of Guarantees	Guaranteed Amount (Rs. in Cr)
1	Andaman & Nicobar	2,125	153.67
2	Andhra Pradesh	2,93,855	13,053.16
3	Arunachal Pradesh	2,431	135.03
4	Assam	5,54,345	3,791.71
5	Bihar	8,31,283	5,165.58
6	Chandigarh	7,299	1,277.14
7	Chhattisgarh	2,02,098	6,132.94
8	Dadra & Nagar Haveli and Daman & Diu	3,384	663.40
9	Delhi	1,07,214	23,899.26
10	Goa	13,134	1,491.17
11	Gujarat	3,78,938	34,530.33
12	Haryana	2,08,246	16,633.12
13	Himachal Pradesh	52,279	2,445.1
14	Jammu & Kashmir	68,999	2,445.23
15	Jharkhand	3,04,618	4,118.69
16	Karnataka	8,95,238	23,916.14
17	Kerala	5,43,027	11,982.74
18	Ladakh	1,035	54.18
19	Lakshadweep	375	2.2
20	Madhya Pradesh	5,74,394	11,248.92
21	Maharashtra	10,30,356	59,544.12
22	Manipur	10,612	142.14
23	Meghalaya	11,566	240.52
24	Mizoram	3,896	64.52
25	Nagaland	7,599	80.06
26	Orissa	9,46,592	6,744.48
27	Pondicherry	23253	607.71
28	Punjab	2,20,723	11,376.39
29	Rajasthan	5,57,903	17,854.96
30	Sikkim	8,399	131.36
31	Tamil Nadu	9,12,614	39,683.59
32	Telangana	1,48,038	15,255.69
33	Tripura	62,850	295.28
34	Uttar Pradesh	8,27,521	21,930.37
35	Uttarakhand	75,236	3,344.31
36	West Bengal	20,35,873	20,104.66
	Total	1,19,27,348	3,60,539.87